

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB:	ASSURED CAREER PROGRESSION SCALES – Appointment of certain Judicial Officers during the period of their working as Junior Civil Judges to the Assured Career Progression Scale - II – ORDERS – ISSUED.
READ:	1. G.O.Ms.No.60 Law (LA & J – SC.F) Department, dated 07.05.2003.
	2. G.O.Ms.No.120 Law (LA & J – Courts.C1) Department, dated 09.11.2004.
	3. G.O.Ms.No.73, Law (LA & J – SC.F) Department, dated 01.05.2010.
	4. G.O.Ms.No.111, GA (J&RA) Department, dated 22.10.2022

ORDER ROC.NO.4787/2022 - B.SPL., DATED: 21.12.2022

On the recommendations of the First National Judicial Pay Commission, the erstwhile Government of Andhra Pradesh, in its G.O. first read above have issued orders for Revision of Pay Scales including the Assured Career Progression Scales. Further, the Government in its G.O. second read above, issued orders for appointment of Civil Judges (Senior Division) and (Junior Division) to the Assured Career Progression Scale-I and II.

Subsequently, the Government in the G.O. third read above issued orders for revision of pay scales to the Judicial Officers in the erstwhile State of Andhra Pradesh w.e.f.01.01.2006 wherein the scales with regard to Assured Career Progression Scale-I and II for Junior Civil Judges are as follows:

CIVIL JUDGES (JUNIOR DIVISION):

ASSURED CAREER PROGRESSION SCALE – I

Rs.33090-920-40450-1080-45850 in respect of those who have completed 5 years of continuous service.

ASSURED CAREER PROGRESSION SCALE – II

Rs.39530-920-40450-1080-49090-1230-54010 in respect of those who have completed another 5 years of continuous service.

Now, recently the Government of Telangana had issued orders vide G.O.Ms.No.111, G.A (J& RA) Department, dated 22.10.2022 revising the pay scales and Assured Career Progression Scales to the Judicial Officers in the State of Telangana w.e.f.01.01.2016 as follows:

NEW REVISED PAY SCALE

CIVIL JUDGES (JUNIOR DIVISION)

ASSURED CAREER PROGRESSION SCALE - I

Rs.92960-136520 in respect of those who have completed 5 years of continuous service.

ASSURED CAREER PROGRESSION SCALE - II

Rs.111000 - 163030 in respect of those who have completed another 5 years of continuous service.

The Government in the G.O. second read above ordered that the Assured Career Progression Scales are subject to following conditions:

- (i) Conferment of benefits by way of Assured Career Progression Scheme shall not be automatic but on the appraisal of their work and performance by a Committee of Senior Judges of the High Court constituted for the purpose.
- (ii) The financial up-gradation should not be provided to those who have declined regular promotion on any personal ground.
- (iii) In case where an officer in the cadre of Civil Judge (Junior Division) or Civil Judge (Senior Division) who has been provided the Assured Career Progression, refuses functional promotion to the higher cadre in his turn of seniority and merit, he shall be reverted to the original pay scale.

For appraisal of work and performance of the officers, as per condition (i) above, the High Court has adopted the following guidelines for conferment of the benefit of Assured Career Progression Scales to the Junior Civil Judges.

"The Committee perused the record. The Committee is of the view that the benefit of Assured Career Progression can be conferred upon the Junior Civil Judge or Senior Civil Judge, as the case may be, under the relevant Rules, for each block of five years, subject to condition that;

- a) he/she shall have been graded satisfactory, at least five times in the period of five years.
- b) shall not have been rated as poor, for more than twice.
- c) no departmental or criminal proceeding is pending against him/her or charges of misconduct, moral turpitude, lack of integrity or dereliction of duty, and
- d) he/she has not been punished by the disciplinary authority or any of the grounds mentioned above or by a Criminal Court in respect of any penal/criminal offence.

As per the orders of the G.Os and as per the above guidelines, the High Court appointed the following Judicial officers to Assured Career Progression Scale-II in the time scale of pay of Rs.39530-920-40450-1080-49090-1230-54010/- and new revised pay scale of Rs.111000 - 163030/- with effect from the dates mentioned against their names in the cadre of Junior Civil Judges, considering on their appraisal of work and performance:

SL. NO.	NAME OF THE OFFICER	DATE OF APPOINTMENT TO ACP SCALE - II IN THE CADRE OF JUNIOR CIVIL JUDGE
	<i>Sarvasri:</i>	
1.	PARAK JEEVAN (formerly Secretary, District Legal Services Authority, Adilabad) <i>(Retired from service on 31.07.2015)</i>	28.03.2011
2.	K.KUSHA I Addl. Metropolitan Sessions Judge-cum-XV Addl. Chief Judge, City Civil Court, Hyderabad.	10.02.2013
3.	SMT. R.DANIE RUTH I Addl. District and Sessions Judge, Khammam.	19.11.2013
4.	SMT.S.V.P.SURYA CHANDRA KALA Judge, Family Court, L.B.Nagar, Rangareddy District.	14.11.2013
5.	SMT. P.NEERAJA Judge, Family Court-cum-III Additional District and Sessions Judge, Mahabubnagar.	19.11.2013
6.	K.PRABHAKARA RAO II Additional Chief Judge, City Civil Court, Hyderabad.	15.11.2013
7.	BOYA SRINIVASULU I Additional District and Sessions Judge, Mahabubnagar.	15.11.2013
8.	SMT. G.BHAVANI CHANDRA I Additional District and Sessions Judge, Karimnagar.	20.11.2013
9.	SMT. C.RATNA PADMAVATHI XXVII Additional Chief Judge, City Civil Court, Secunderabad.	20.11.2013
10.	D.RAMAKANTH Registrar (Recruitment), High Court for the State of Telangana.	19.11.2013
11.	SMT. S.SREEVANI Special Judge for trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar.	19.11.2013

12.	A.VEERAAIAH I Addl. District and Sessions Judge, Jagtial.	19.11.2013
13.	M.JOHNSON Special Judge for trial of cases under SCs & STs (POA) Act-cum-VI Additional Metropolitan Sessions Judge, Secunderabad-cum-XX Additional Chief Judge, City Civil Court, Secunderabad.	15.11.2013
14.	DR. SUNNAM SRINIVASA REDDY XXVI Addl. Chief Judge, City Civil Court, Hyderabad.	20.11.2013
15.	Y.GOVINDA REDDY, (Formerly XII Addl. Chief Judge, City Civil Court, Secunderabad) <i>(Retired from service on attaining the age of superannuation on 31.12.2020)</i>	14.11.2013
16.	K.PATTABHI RAMA RAO Prl. Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad.	17.11.2013
17.	SMT. T.JAYA LAKSHMI Chairperson, LRAT-cum-I Addl. District and Sessions Judge, Hanumakonda.	14.11.2013
18.	GANNARAPU SUDERSHAN I Additional District and Sessions Judge, Sangareddy.	23.06.2015
19.	SMT. G.PREMALATHA I Addl. District and Sessions Judge, Suryapet.	22.08.2015
20.	Y.SATHYENDRA Chairman, Co-Operative Tribunal, Warangal at Hanumakonda.	22.08.2015
21.	K.KALYAN CHAKRAVARTHY III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally.	22.08.2015
22.	MS. S.SARITHA X Additional Chief Judge, City Civil Court, Hyderabad.	22.08.2015
23.	SMT. M.SHYAM SREE I Additional District and Sessions Judge, Kothagudem, Badradri Kothagudem District.	22.08.2015
24.	SMT. P.MUKTHIDA Judge, Additional Family Court, L.B.Nagar, Rangareddy District.	22.08.2015
25.	P.SIVARAM PRASAD Prl. Senior Civil Judge-cum-Assistant Sessions Judge, Ranga Reddy District at L.B.Nagar.	22.08.2015
26.	BAKARAJU SRINIVASA RAO I Additional District and Sessions Judge, Nizamabad.	22.08.2015
27.	J.JEEVAN KUMAR XII Additional Chief Judge, City Civil Court, Secunderabad.	22.08.2015

28.	SMT. V.SARADA DEVI Judge, Principal Family Court-Cum-Additional Chief Judge, City Civil Court, Hyderabad.	22.08.2015
29.	SMT. SHOUKATH JAHAN SIDDIQUE Judge Family Court -Cum- III Additional District and Sessions Judge, Nizamabad.	22.08.2015
30.	SMT. M.BHAVANI I Additional District and Sessions Judge, Siddipet.	22.08.2015
31.	SMT. Y.PADMA Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Mahabubnagar.	22.08.2015
32.	SMT. P.ANNIE ROSE CHRISTIAN I Addl. District and Sessions Judge, Gadwal.	22.08.2015
33.	SMT. D.MADHAVI KRISHNA I Additional District and Sessions Judge, Adilabad.	22.08.2015
34.	V.SATYANARAYANA (Formerly V Addl. District and Sessions Judge (Fast Track Court), Jangaon, Warangal District) EXPIRED	22.08.2015
35.	Y.JAYA PRASAD XI Additional District and Sessions Judge-cum-XI Addl. Metropolitan Sessions Judge, Rangareddy District at L.B. Nagar.	22.08.2015
36.	T.NARSI REDDY Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Rangareddy at L.B.Nagar.	22.08.2015
37.	R.RAGHUNATH REDDY V Additional District and Sessions Judge, Miryalguda, Nalgonda District.	22.08.2015
38.	SMT. KARUNA KUMARI Special Judge for trial of cases under Economic Offences-cum-VIII Additional Metropolitan Sessions Judge-cum-XXII Additional Chief Judge, City Civil Court, Hyderabad.	22.08.2015
39.	P.RAJU Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Sangareddy.	01.05.2018
40.	SMT. P.LAKSHMI KUMARI Special Judge for trial of SPE & ACB Cases, Karimnagar.	01.05.2018
41.	SMT. G.SUNITHA RAVINDRA REDDY IX Additional Chief Judge, City Civil Court, Hyderabad.	01.05.2018
42.	MS. C.PAVANI Spl. Judge for trial of cases under SCs & STs (POA) Act-cum-II Addl. District and Sessions Judge, Warangal at Hanumakonda.	01.05.2018

43.	SMT. N.ROJA RAMANI Judge, I Addl. Family Court, City Civil Court, Hyderabad.	01.05.2018
44.	SMT. T.ANITHA Special Judge for trial of cases under the Essential Commodities Act, 1981-cum-III Additional Metropolitan Sessions Judge, Hyderabad-cum-XVII Additional Chief Judge, City Civil Court, Hyderabad.	01.05.2018
45.	MOHD. AFROZ AKTHER Special Judge for trial of cases filed under SCs and STs (POA) Act, 1989-cum-VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar.	01.05.2018
46.	SMT. K.UMA DEVI XI Additional Chief Judge, City Civil Court, Hyderabad.	01.05.2018
47.	SMT. B.APARNA DEVI XIV Additional Chief Judge (Fast Track Court), City Civil Court, Hyderabad.	01.05.2018
48.	CH.PANCHAKSHARI Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nizamabad.	01.05.2018
49.	B.THIRUPATHI Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nalgonda.	01.05.2018
50.	SMT. J.KAVITHA Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO) Act cases-cum-XII Additional Metropolitan Sessions Judge, Hyderabad.	01.05.2018
51.	M.SATISH KUMAR Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Adilabad.	01.05.2018
52.	MS. N.AMARAVATHI Prl. Senior Civil Judge-cum-Assistant Sessions Judge, Khammam.	22.09.2018
53.	D.DURGA PRASAD Chief Metropolitan Magistrate, Hyderabad.	22.09.2018
54.	G.UDAY KUMAR Prl.Senior Civil Judge-cum-Assistant Sessions Judge, Mancherial.	29.11.2018
55.	MANDA VENKATESWARA RAO Senior Civil Judge-cum-Assistant Sessions Judge, Warangal at Hanumakonda.	29.11.2018
56.	K.AJESH KUMAR Senior Civil Judge-cum- Assistant Sessions Judge, Nirmal.	29.11.2018

57.	SMT. P.SRIVANI Senior Civil Judge-cum-Assistant Sessions Judge, Suryapet.	29.11.2018
58.	MS. D.B.SHEETAL Senior Civil Judge-cum-Assistant Sessions Judge, Vikarabad.	29.11.2018
59.	C.VIKRAM III Additional Chief Metropolitan Magistrate, Hyderabad.	29.11.2018
60.	MILIND KAMBLE II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Rangareddy District at L.B.Nagar.	29.11.2018
61.	G.VENU XIV Additional Judge, City Civil Court-cum-XVIII Additional Chief Metropolitan Magistrate, Secunderabad.	29.11.2018
62.	CH.APPALA NARASIMHA MURTHY Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Hanumakonda.	29.11.2018
63.	SMT. D.VAROODHINI I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate-cum-I Additional Assistant Sessions Judge, Ranga Reddy District at L.B.Nagar.	29.11.2018
64.	P. ANJANEYULU Senior Civil Judge-cum-Assistant Sessions Judge, Jangaon.	29.11.2018
65.	AZHAR HUSSAIN (formerly III Addl. Chief Metropolitan Magistrate, Hyderabad) <i>(Retired from service on attaining the age of Superannuation on 29.02.2020)</i>	29.11.2018
66.	SMT. SHANKER SRIDEVI Prl. Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri.	01.09.2020
67.	NEMURI SANTOSH KUMAR VI Additional Chief Metropolitan Magistrate, Hyderabad.	01.09.2020
68.	SMT. V.RAJANI Principal Senior Civil Judge-cum-Assistant Sessions Judge, Wanaparthy.	01.12.2020
69.	SMT. V.MADHAVI LATHA IV Additional Senior Civil Judge-cum-IV Additional Assistant Sessions Judge, Rangareddy District at L.B.Nagar.	01.09.2020
70.	SMT. D.INDIRA Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Ibrahimpatnam.	01.09.2020
71.	SMT. M.EUNICE (formerly XVI Addl. Chief Metropolitan Magistrate Hyderabad) <i>(Retired from service on attaining the age of Superannuation at 61 years on 30.09.2022)</i>	01.09.2020

72.	Sura Srinivas Reddy Registrar (Judicial-I), High Court for the State of Telangana	19.11.2013
73.	D.Kiran Kumar Senior Civil Judge-cum-Assistant Sessions Judge, Kamareddy	29.11.2018
74.	Smt. A. Kanchana Reddy XVII Additional Judge, City Civil Court, Hyderabad	01.09.2020
75.	Smt. K.Padmini formerly Prl. Junior Civil Judge, Kurnool	22.08.2015
76.	M.Srinivas formerly II Additional District and Sessions Judge (FTC), Adilabad at Mancherial now placed under suspension	22.08.2015

The concerned Principal District and Sessions Judges/Unit Heads are hereby directed to take necessary steps regarding fixation of pay in respect of the above said officers who have been appointed to Assured Career Progression Scale - II.

2) The following **07 officers** are not considered for appointment to ACP Scale-II in the cadre of Junior Civil Judges as they have not fulfilled the norms prescribed by the High Court:

1. **Sri Jaya Raju**
2. **Smt. J.Maithreyi**
3. **Smt. B.Pushpalatha**
4. **Ms. T.Nagarani**
5. **Smt. G.Kavitha Devi**
6. **Sri. K.Kiran Kumar**
7. **Smt. A.Sreedevi**

3) The following **02 officers** are not considered for appointment to ACP Scale-II in the cadre of Junior Civil Judge as major punishments were imposed upon the officers:

1. **Kum. Govinda Lakshmi,** Formerly II Additional Junior Civil Judge, Kollapur - Compulsorily retired from service on 14.07.2021
2. **Sri K.Balachander,** Formerly Junior Civil Judge, Peddapalli - Removed from service on 27.02.2020

4) The appointment of ACP Scale –II to the following **05 officers** is **deferred for the present** since the Work Review Remarks are under consideration of the High Court:

1. **SRI K.MURALI MOHAN**
2. **SMT.P.SREEDEVI**
3. **SMT.M.SANDHYA RANI**
4. **SRI SHAIK MEERA KHASIM SAHEB**
5. **SRI B.RAMESH**

5) The appointment of ACP Scale–II to the following **10 officers** for grant of Assured Career Progression Scale-II in the cadre of Junior Civil Judges is **deferred for the present**, since the Annual Confidential Reports are not received/available in the High Court:

1. **SRI SUGALI NARAYANA**
2. **SRI S.RAVI KUMAR**
3. **SRI D.V.NAGESWARA RAO**
4. **SRI K.SURI KRISHNA,**
5. **SMT. T. MADHAVI,**
6. **SMT. NASEEM SULTANA**
7. **SMT. P. ARUNA KUMARI**
8. **SRI. P.MASAIAH** *(Retired from service on 30.09.2016)*
9. **SRI. NAGIREDDY SRINIVAS** *(Retired from service on 31.07.2018)*
10. **SRI. G.RAVINDER** *(Retired from service on 30.09.2018)*

NOTE: The Proceedings is placed in the High Court's website <http://tshc.gov.in>.


REGISTRAR (VIGILANCE)

To:

1. The officers Concerned.
2. The Registrar General and all other Registrar's, High Court for the State of Telangana, Hyderabad.
3. The Chief Judge, City Civil Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.

5. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / I ADDL DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS :**

- | | | |
|------------------------|------------------------|---------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Karimnagar | 5) Jagtial | 6) Khammam |
| 7) Badradri Kothagudem | 8) Mahabubnagar | 9) Gadwal |
| 10) Wanaparthy | 11) Sangareddy | 12) Siddipet |
| 13) Nalgonda | 14) Suryapet | 15) Nizamabad |
| 16) Rangareddy | 17) Medchal-Malkajgiri | 18) Vikarabad |
| 19) Hanumakonda | 20) Warangal | 21) Jangaon |
| 22) Kamareddy | | |

6. The Pay and Accounts Officer, Hyderabad.

7. The District Treasury Officer, Rangareddy District, Exhibition Grounds, Nampally, Hyderabad.

8. The District Treasury Officer, Shamirpet, Medhcal-Malkajgiri District.

9. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell. | | |

High Court for the state of Telangana at Hyderabad.

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